

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
LOK SABHA

UNSTARRED QUESTION NO. 450
TO BE ANSWERED ON 18.07.2017

Protection of Backwaters / Rivers

450. SHRI KODIKUNNIL SURESH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has received any request from the State Government of Kerala for a package to protect backwaters and rivers from pollution;
- (b) if so, the details thereof;
- (c) whether any special scheme for Vembanad Lake has been approved or is pending before the Government; and
- (d) if so, the status thereof?

ANSWER

MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. HARSH VARDHAN)

(a) & (b) The Government had received a proposal amounting to Rs. 650 crore for pollution abatement of rivers Karamana and Killi in Thiruvananthapuram from the State Government of Kerala in December, 2014 for financial assistance under National River Conservation Plan (NRCP). The proposal was returned back to the State Government as it was not prepared as per the guidelines of NRCP. However, under the NRCP, a project amounting to Rs. 18.45 crore already stands sanctioned for pollution abatement of river Pamba in Kerala on cost sharing basis between the Central and State Governments.

(c) & (d) Under the Integrated Coastal Zone Management Project (ICZMP) of the Ministry, an amount of Rs. 5.00 crore has been earmarked for environment management of Ecologically Sensitive Areas (ESAs) of Vembanad Lake area in Kerala. However, till date no work has been taken-up under this component.
